THE ASSAM REPEALING BILL, 2022

A BILL

to repeal certain enactments.

Preamble

Whereas it is expedient to repeal certain enactment as specified in the Schedule;

It is hereby enacted in the Seventy-third Year of the Republic of India, as follows:-

Short title, extent and commencement

- . (1) This Act may be called the Assam Repealing Act, 2022.
 - (2) It extends to the whole of the State of Assam.
 - (3) It shall come into force at once.

Repeal of certain enactments

2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof.

General Savings

3. The repeal by this Act of any Act in which such enactment has been applied, incorporated or referred to;

and this Act hall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy any or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not existing or in force.

THE SCHEDULE (See Section 2)						
SN	Short Title	Year	Act No	Extant Of Repeal		
[1]	[2]	[3]	[4]	[5]		
1.	The Assam Agricultural Pests and Diseases Act, 1950	1950	35	The whole Act		
2.	The Assam Agriculturist Loans (Extension to United Khasi, Jaintia Hills District) Act, 1963	1963	13	The whole Act		
3.	The Assam Dadans Act, 1944	1944	7	The whole Act		
4.	The Assam Debt Conciliation Act, 1936	1936	10	The whole Act		
5.	The Assam Cattle Diseases Act, 1948	1948	26	The whole Act		
6.	The Bengal Vaccination Act, 1880	1880	5	The whole Act		
7.	The Assam Apartments (Construction and Transfer of Ownership) Act, 2006	2007	21	The whole Act		
8.	The Assam Development Authorities Act, 1964	1964	31	The whole Act		
9.	The Assam Municipal (Validation of Election) Act, 1957	1957	8	The whole Act		
10.	The Assam Non-Agricultural Urban Areas Tenancy Act, 1955	1955	12	The whole Act		
11.	The Assam Urban Immovable Property Tax Act, 1969	1969	11	The whole Act		
12.	The Guwahati Non-Bio-Degradable Garbage (Control and Prevention) Act, 2006	2006	14	The whole Act		
13.	The Assam National Parks Act, 1968	1968	9	The whole Act		
14.	The Assam Rhinoceros Preservation Act, 1954	1954	20	The whole Act		
15.	The Assam Excise (Extension to Mizo) District Act, 1961	1961	24	The whole Act		
16.	The Assam Private Fisheries Protection Act, 1935	1935	1	The whole Act		
17.	The Assam Drugs (Control) Act, 1950	1951	1	The whole Act		
18.	The Assam Kala-azar Treatment Act, 1949	1949	10	The whole Act		
19.	The Assam Cement Control Act, 1953	1953	7	The whole Act		
20.	The Assam Handicraft Artisan Welfare Fund Act, 1998	1999	7	The whole Act		

21. The Assam Industries (Sales Tax Concessions) Act, 1986 1987 1 The whole Act 1984 7 The whole Act 1984 1984 7 The whole Act 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984 1984					
Undertakings (Special Provision) Act, 1984 23. The Press and Registration of Books (Extension to Lushai Hills) Act, 1954 24. The Assam Shramik Bahini Act, 1959 25. The Sylhet Jhum Regulation, 1891 26. The Rural Health Regulatory Authority Act, 2004 27. The Bijni Succession Act, 1931 28. The Assam Disorderly House Act, 1936 29. The Bengal Decennial Settlement Regulation Act, 1793 30. The Bengal Decennial Settlement Regulation, 1825 31. The Bengal Inheritance Regulation, 1793 32. The Bengal Inheritance Regulation, 1800 33. The Bengal Inheritance Regulation, 1800 34. The Bengal Inheritance Regulation, 1800 35. The Bengal Patni Taluks Regulation, 1819 36. The Bengal Patni Taluks Regulation, 1820 37. The Bengal Patni Taluks Regulation, 1823 38. The Bengal Patni Taluks Regulation, 1823 39. The Land Improvement Loans (Extension to Mixo and United Khasi-Jointa Hills) Districts) Act, 1953 40. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 42. The Whole Act to the extent relating to the State of Assam 44. The Sasam Revenue Recovery (Extension to Lushai Hills) Act, 1954 45. The Whole Act to the extent relating to the State of Assam 46. The Sasam Revenue Recovery (Extension to Lushai Hills) Act, 1954 47. The Whole Act to the extent relating to the State of Assam 48. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 49. The Land Improvement Loans (Extension to Mixo and United Khasi-Jointa Hills) Ac	21.	· ·	1987	1	The whole Act
CExtension to Lushai Hills) Act, 1954	22.	Undertakings (Special Provision) Act,	1984	7	The whole Act
25. The Sylhet Jhum Regulation, 1891 1891 3 The whole Act 26. The Rural Health Regulatory Authority Act, 2004 19 The whole Act 27. The Bijni Succession Act, 1931 1931 2 The whole Act 28. The Assam Disorderly House Act, 1936 1936 4 The whole Act 29. The Bengal Decennial Settlement Regulation Act, 1793 8 The Bengal Alluvion and Diluvion Regulation, 1825 11 The whole Act to the extent relating to the State of Assam 30. The Bengal Inheritance Regulation, 1793 1793 11 The whole Act to the extent relating to the State of Assam 31. The Bengal Inheritance Regulation, 1800 10 The whole Act to the extent relating to the State of Assam 32. The Bengal Inheritance Regulation, 1800 17 The whole Act to the extent relating to the State of Assam 33. The Bengal Patni Taluks Regulation, 1819 8 The whole Act to the extent relating to the State of Assam 34. The Bengal Patni Taluks Regulation, 1819 8 The whole Act to the extent relating to the State of Assam 35. The Bengal Patni Taluks Regulation, 1820 1 The whole Act to the extent relating to the State of Assam 36. The Bengal Permanent Settlement Regulation, 1793 1820 1 The whole Act to the extent relating to the State of Assam 37. The Indian Civil Services (Bengal) 1823 7 The whole Act to the extent relating to the State of Assam 38. The Shillong (Rifle Range and Umlong) 1854 2 The whole Act to the extent relating to the State of Assam 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 1943 10 The whole Act to the extent relating to the State of Assam 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 10 The whole Act to the extent relating to the State of Assam	23.		1954	16	relating to the State of
26. The Rural Health Regulatory Authority Act, 2004	24.	The Assam Shramik Bahini Act, 1959	1960	24	The whole Act
Act, 2004 The whole Act The whole	25.	The Sylhet Jhum Regulation, 1891	1891	3	The whole Act
28. The Assam Disorderly House Act, 1936 1936 4 The whole Act 29. The Bengal Decennial Settlement Regulation Act, 1793 8 The whole Act to the extent relating to the State of Assam 30. The Bengal Alluvion and Diluvion Regulation, 1825 11 The whole Act to the extent relating to the State of Assam 31. The Bengal Inheritance Regulation, 1793 1793 11 The whole Act to the extent relating to the State of Assam 32. The Bengal Inheritance Regulation, 1800 10 The whole Act to the extent relating to the State of Assam 33. The Bengal Land - Revenue Regulation Act, 1793 2 The whole Act to the extent relating to the State of Assam 34. The Bengal Patni Taluks Regulation, 1819 8 The whole Act to the extent relating to the State of Assam 35. The Bengal Patni Taluks Regulation, 1820 1 The whole Act to the extent relating to the State of Assam 36. The Bengal Patni Taluks Regulation, 1820 1 The whole Act to the extent relating to the State of Assam 37. The Indian Civil Services (Bengal) 1823 7 The whole Act to the extent relating to the State of Assam 38. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 1954 2 The whole Act to the extent relating to the State of Assam 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 12 The whole Act to the extent relating to the State of Assam 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 18 The whole Act to the extent relating to the State of Assam 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 18 The whole Act to the extent relating to the State of Assam	26.		2004	19	The whole Act
29. The Bengal Decennial Settlement Regulation Act, 1793 30. The Bengal Alluvion and Diluvion Regulation, 1825 31. The Bengal Inheritance Regulation, 1793 32. The Bengal Inheritance Regulation, 1800 33. The Bengal Inheritance Regulation, 1800 34. The Bengal Land - Revenue Regulation Act, 1793 35. The Bengal Patni Taluks Regulation, 1819 36. The Bengal Patni Taluks Regulation, 1820 37. The Bengal Patni Taluks Regulation, 1820 38. The Bengal Permanent Settlement Regulation, 1820 39. The Bengal Permanent Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 40. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 The whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam	27.	The Bijni Succession Act, 1931	1931	2	The whole Act
Regulation Act, 1793	28.	The Assam Disorderly House Act, 1936	1936	4	The whole Act
Regulation, 1825	29.	_	1793	8	relating to the State of
The Bengal Inheritance Regulation, 1800 1800 10 The whole Act to the extent relating to the State of Assam 1793 2 The whole Act to the extent relating to the State of Assam 1793 2 The whole Act to the extent relating to the State of Assam 1819 8 The whole Act to the extent relating to the State of Assam 1819 8 The whole Act to the extent relating to the State of Assam 1819 1820 1 The whole Act to the extent relating to the State of Assam 1820 1 The whole Act to the extent relating to the State of Assam 1820 1 The whole Act to the extent relating to the State of Assam 1795 1 The whole Act to the extent relating to the State of Assam 1795 1 The whole Act to the extent relating to the State of Assam 1823 7 The whole Act to the extent relating to the State of Assam 1823 7 The whole Act to the extent relating to the State of Assam 1823 7 The whole Act to the extent relating to the State of Assam 1954 2 The whole Act to the extent relating to the State of Assam 1954 2 The whole Act to the extent relating to the State of Assam 1954 18 10 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the extent relating to the State of Assam 1954 18 The whole Act to the	30.		1825	11	relating to the State of
32. The Bengal Inheritance Regulation, 1800 1800 10 The whole Act to the extent relating to the State of Assam 33. The Bengal Land - Revenue Regulation 1793 2 The whole Act to the extent relating to the State of Assam 34. The Bengal Patni Taluks Regulation, 1819 8 The whole Act to the extent relating to the State of Assam 35. The Bengal Patni Taluks Regulation, 1820 1 The whole Act to the extent relating to the State of Assam 36. The Bengal Permanent Settlement Regulation, 1793 1 The whole Act to the extent relating to the State of Assam 37. The Indian Civil Services (Bengal) Loans Prohibition Regulation, 1823 7 The whole Act to the extent relating to the State of Assam 38. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 1954 2 The whole Act to the extent relating to the State of Assam 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 1963 12 The whole Act to the extent relating to the State of Assam 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 10 The whole Act to the extent relating to the State of Assam 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 18 The whole Act to the extent relating to the State of Assam	31.	The Bengal Inheritance Regulation, 1793	1793	11	relating to the State of
Act, 1793 The Bengal Patni Taluks Regulation, 1819 The Whole Act to the extent relating to the State of Assam The Bengal Patni Taluks Regulation, 1820 The Bengal Patni Taluks Regulation, 1820 The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Bengal Permanent Settlement Regulation, 1793 The Indian Civil Services (Bengal) Loans Prohibition Regulation, 1823 The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 The Assam Courts of Wards (Delegation of Power) Act, 1943 The whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Assam Courts of Wards (Delegation of Power) Act, 1943 The whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam The Whole Act to the extent relating to the State of Assam	32.	The Bengal Inheritance Regulation, 1800	1800	10	The whole Act to the extent relating to the State of
1819 relating to the State of Assam 35.	33.		1793	2	relating to the State of
1820 relating to the State of Assam 36. The Bengal Permanent Settlement Regulation, 1793 1 The whole Act to the extent relating to the State of Assam 37. The Indian Civil Services (Bengal) Loans Prohibition Regulation, 1823 7 The whole Act to the extent relating to the State of Assam 38. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 1954 2 The whole Act to the extent relating to the State of Assam 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 12 The whole Act to the extent relating to the State of Assam 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 10 The whole Act 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 18 The whole Act to the extent relating to the State of Assam	34.	_	1819	8	relating to the State of
Regulation, 1793 Regulation, 1793 relating to the State of Assam 37. The Indian Civil Services (Bengal) Loans Prohibition Regulation, 1823 The whole Act to the extent relating to the State of Assam 38. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 39. The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 Regulating to the State of Assam 1954 2 The whole Act to the extent relating to the State of Assam 1963 10 The whole Act The whole Act The whole Act to the extent relating to the State of Assam	35.	_	1820	1	relating to the State of
Loans Prohibition Regulation, 1823 The Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953 The Land Improvement Loans (Extension to Mizo and United Khasi- Jaintia Hills Districts) Act, 1963 The Assam Courts of Wards (Delegation of Power) Act, 1943 The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 The Whole Act to the extent relating to the State of Assam The whole Act The whole Act to the extent relating to the State of Assam	36.	_	1795	1	relating to the State of
Cantonments Assimilation of State Laws Act, 1953 The Land Improvement Loans (Extension to Mizo and United Khasi-Jaintia Hills Districts) Act, 1963 The Assam Courts of Wards (Delegation of Power) Act, 1943 The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 The Whole Act to the extent relating to the State of Assam The whole Act The whole Act The whole Act to the extent relating to the State of Assam	37.		1823	7	relating to the State of
(Extension to Mizo and United Khasi- Jaintia Hills Districts) Act, 1963 40. The Assam Courts of Wards (Delegation of Power) Act, 1943 10 The whole Act 41. The Assam Revenue Recovery (Extension to Lushai Hills) Act, 1954 18 The whole Act to the extent relating to the State of Assam	38.	Cantonments Assimilation of State Laws	1954	2	relating to the State of
of Power) Act, 1943 The whole Act The whole Act The whole Act to the extent relating to the State of Assam	39.	(Extension to Mizo and United Khasi-	1963	12	relating to the State of
(Extension to Lushai Hills) Act, 1954 relating to the State of Assam	40.		1943	10	The whole Act
	41.		1954	18	relating to the State of
	42.	The Assam State Acquisition of	1953	26	The whole Act to the extent

	Zamindaries (Extension to Autonomous District of Garo Hills) Act, 1953			relating to the State of Assam
43.	The Assam Land Acquisition (Dibrugarh) Act, 1953	1953	23	The whole Act
44	The Assam Districtwise Population Pattern Reflection in Service (in Class- III and Class-IV Posts) Acts, 1994	1994	29	The whole Act
45.	The Court of Wards Act, 1879	1879	9	The whole Act to the extent relating to the State of Assam
46.	The Assam Criminal Law Amendment Act, 1934	1934	3	The whole Act
47.	The Assam Hindu Women's Rights to Property (Extension to Agricultural Land) Act, 1943	1943	13	The whole Act